

**IN THE HIGH COURT OF BOMBAY AT GOA**

WP No. 23 -2021

Amey Sitaram Shirodkar

..... Petitioner

V e r s u s

State of Goa and anr.

..... Respondents

Adv. Gaurish Agni for the Petitioner.

Ms. A. Kamat, Addl. Government Advocate for the Respondents.

**CORAM: DAMA SESHADRI NAIDU, J.****DATE: 5th January, 2021.****ORDER:**

Ms. Kamat, the learned Additional Government Advocate waives notice for the respondents and seeks time to get instructions.

2. Post the matter on 19/1/2021.

**DAMA SESHADRI NAIDU, J.****AP/-**